	(F	iling under clause (o	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	558	1369055013	558	1170966216	83.26	0	198088797	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	65	59311066	65	59311066	4.22	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	33345168	2	10593661	0.75	0	22751507	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	75	291363156	75	165488803	11.77	0	148625860	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		700	1753074403	700	1406359746	100.00	0	369466164	0	